Subject: Draft Food Safety and Standards (Food Products Standards and Food Additives) Amendment Regulation 2017 submission of labelling requirements for Beverages Non-Alcoholic Carbonated.

FORMAT FOR SENDING THE COMMENTS AND SUGGESTIONS

<table>
<thead>
<tr>
<th>Sr. No.</th>
<th>Name and Address of the organisation/person, contact number and E-mail</th>
<th>Relevant section in the draft notification on which comments are being provided</th>
<th>Comments/suggestion</th>
<th>Rationale</th>
<th>Remarks</th>
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